

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

**No.Estt.(RJS)/38/2016**

**Date : 23.02.2016**

**Shri Rama Shanker Verma**, an Officer in District Judge Cadre, who has been transferred vide this office order No. Estt.(RJS)/24/2016 dated 15.02.2016 from the post of Dy. Registrar(Examination), Rajasthan High Court, Jodhpur to Additional District & Sessions Judge, Dausa, is hereby relieved today i.e. 23.02.2016 in the afternoon, to join his new assignment.

He is directed to hand over charge of his post to **Shri Mukesh Bhargava**, Dy. Registrar (Examination), RHC, Jodhpur.

**BY ORDER,**

  
**REGISTRAR (ADMN.)**

**No.Estt.B2(v)1/2016/1731**

**Date : 23.02.2016**

Copy forwarded to the following for information and necessary action :-

1. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD (F&I)/ Rajasthan High Court, Jodhpur.
2. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
3. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
4. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
5. The Director, Rajasthan State Judicial Academy, Jodhpur.
6. **The District & Sessions Judge, Dausa with the request to serve/circulate the copy of this order to the concerned Court/Officer/Treasury Officer as per direction issued vide this office letter No 17022 dated 08.10.2015.**
7. P.S. to All Hon'ble Judges at Jodhpur.
8. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/  
Conf./Accounts/General/  
Sub.Court/Statistics/Computer Cell  
RJS Leave/Jr.Actt./Building Cell

  
**REGISTRAR (ADMN.)**